

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-94/1996/615/A**

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri A. K. Borah  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati the 24<sup>th</sup> January, 2018.

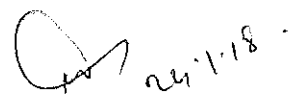
Sub: **Casual Leave and Headquarters Leave permission with  
official allotted vehicle.**

Refs:- Your letter No. DJ(S) 306, dtd. 18.01.2018,

Sir,

With reference to the above, I am directed to inform you that you have been granted Casual Leave on 19.01.2018, along with permission to leave the headquarter with the official vehicle, at your own cost, w.e.f. the evening of 18.01.2018 till the morning of 20.01.2018, as prayed for.

Yours faithfully,



**JOINT REGISTRAR (VIGILANCE)**

*Smti. K. Newar*  
23/01/18